

in the same has come to the notice of Government.

(d) Does not arise.

#### Reported Land Scandal in Delhi involving Builders and Colonisers

9602. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether his attention has been invited to a press report which appeared in the Blitz dated the 2, April 1983 under the caption. 'The great land scandal';

(b) whether D.D.A. has not been able to realise the full amount of the price bid;

(c) if so, the total amount outstanding and the period for which it is outstanding; and

(d) the number of persons arrested, their particulars and what action has so far been taken against them ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d) The information is being collected and will be laid on the table of the Sabha.

#### Olympic Games in Delhi

9603. SHRI NAWAL KISHORE SHARMA : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that India has presented its claim for holding 1992 Olympics in New Delhi;

(b) whether it is a fact that a sum of US \$ one lakh is to be deposited in advance with the Olympic Committee and if so, whether the said amount has since been deposited;

(c) whether it is a fact that the cost of organising Olympic Games is spiralling;

(d) what is the estimate of the amount to be spent on the Olympic Games in 1992, if organised in New Delhi; and

(e) how it is proposed to meet such a heavy expenditure ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) Formal applications for staging the 1992 Olympic Games will be invited by the International Olympic Committee only in 1984 or 1985.

(b) The National Olympic Committee submitting a formal application for holding Olympic Games is required to deposit US \$ one lakh with the International Olympic Committee. In view of (a) above, the question of Indian Olympic Association making such a deposit has not arisen.

(c) The cost of holding Olympic Games so far has been quite high.

(e) Any estimates, so much in advance, would be unrealistic and have not been attempted.

(d) Does not arise.

#### बड़े शहरों में गन्दी बस्ती सफाई के लिए धनराशि

9604. श्री रामावतार शास्त्री : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार कुछ बड़े शहरों या राजधानियों में गंदी बस्ती सफाई योजना के लिए व्यय की गई पूरी राशि देती है;

(ख) यदि हाँ, तो ऐसे शहरों का ब्योरा क्या है;

(ग) उन शहरों को दी गई राशि का पिछले तीन वर्षों का ब्योरा क्या है;